

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 214
(IB)-1232(ND)2019
IA-2906/2022, IA-2907/2022, IA-2905/2022

IN THE MATTER OF:

M/s. American Express Banking Corp ... **Applicant/Petitioner**

Versus

M/s. Fourth Dimension Solution Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

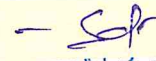
ORDER

None appears. Despite repeated calls, no one has turned up.

List the matter on 15.12.2022.



(L.N. GUPTA)
MEMBER (T)



(BACHU VENKAT PALARAM DAS)
MEMBER (J)